

,ITEM NO.1

COURT NO.9

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).9127/2013

(From the judgement and order dated 08/10/2013 in CRLM
No.30041/2013 of The HIGH COURT OF PATNA)

ARNESH KUMAR

Petitioner(s)

VERSUS

STATE OF BIHAR & ANR.

Respondent(s)

(With appln(s) for stay of arrest)

Date: 16/04/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. Rakesh Kumar, Adv.
Mr. Kaushal Yadav, Adv.

For Respondent(s) Mr. Rudreshwar Singh, Adv.
RR-1 Mr. Samir Ali Khan, Adv.

RR-2 Ms. Aparna Jha, Adv.
Mr. Braj K. Mishra, Adv.
Mr. Abhishek Yadav, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.
Hearing concluded.
Judgment reserved.

(S.K. Rakheja)
Court Master

(Indu Satija)
Assistant Registrar